F. No. A 11013/2/2017-Ad.-IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

6th Floor, HUDCO Vishala Building, Bhikaji Cama Place, New Delhi Dated the 12 January, 2017

To,

All the Chief Commissioners/Directors Generalunder CBEC

Subject: Guidelines/Instructions for conducting DPCs - regarding

Sir/Madam,

I am directed to say that a number of references have been received in the Board seeking guidance/instructions with regard to conducting of DPCs, seniority and such administrative matters. Keeping in view of this, it has been decided in the Board to collect the information on the aforesaid issues from all Cadre Controlling Authorities.

2. It is, therefore, requested that information in respect of your zone may kindly be furnished in the prescribed proforma (copy enclosed) <u>latest by 20.01.2017 and soft copy by email at bisht.sohan@nic.in.</u>

Encl.: As above

Yours faithfully,

(Amarjit Singh) Director (Ad. IV)

Tel. No. 01126162694

Copy to: Webmaster, O/o D.G System, New Delhi with the request to upload the letter on CBEC website

									1	
Remarks					(11)	(++)				
Section	the Board				(10)	()				
Reasons	holding	DPC			(6)					
	eligible for		but DPC not	held	(8)					
When last DPC was	held/No.	of	employees	promoted	(7)				Matura	
S.No. Name Sanctioned Working Vacancies Promotional When last of the Strength Strength Strength					(9)					
Vacancies					(5)				٠	
Working Strength					(4)					
Sanctioned Strength				٠	(3)					
Name of the	post				(2)		ix.			
S.No.					(1)					

,